(a) the number of proposals from Uttar Pradesh for national/ international airports pending with Government;

- (b) the details of the locations thereof; and
- (c) the status of each of these proposals?

THE MINISTER OF CIVIL AVIATION (SHRI SYED SHAHNAWAZ HUSSAIN): (a) to (c) A proposal for developing an airport in Greater Noida by the State Government of Uttar Pradesh was received by the Government of India. However, Government of India pointed out that the existing airport at Delhi can fulfil the future demands of the area on "a long term basis. It was further pointed out that the proposed airport falls in the approach funnel of the main runway at Delhi Airport, and is very close to the Tilpat Firing Range of the Indian Air Force. The Government of Uttar Pradesh was advised to undertake techno-economic feasibility study by a professional body so that this airport could be located at a suitable location.

Government of Uttar Pradesh have reviewed the proposal and intimated that the proposed airport is being positioned as an international airport to cater for tourist traffic for Agra at a location to be duly approved by the Government of India, selected on the basis of the techno-economic feasibility report. The State Government is yet to submit a proposal in this regard.

## **De-reservation of vacancies**

\*383. SHRIMATI BIMBA RAIKAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whother a large number of vacancies/posts reserved for SC, ST and OBCs are being 'de-reserved' and filled by 'others' despite ban on 'de-reservation' of vacancies reserved for SC, ST and OBCs w.e.f. 1st April, 1989 by DoPT OM. No. 360124>S8-Estt. (SCT) dated the 25th April, 1989;

(b) if so, the reasons therefor; and

(c) the vacancies/posts reserved since 1st April, 1989 for SC, ST and OBCs which have been de-reserved and filled by others in

4

[18 December, 2001] RAJYA SABHA

Ministry of Civil Aviation/its attached and subordinate offices during the last three years?

THE MINISTER OF CIVIL AVIATION (SHRI SYED SHAHNAWAZ HUSSAIN): (a) No, Sir.

(b) and (c) Do not arise.

## Film on Birsa Munda

\*384. MISS FRIDA TOPNO: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether Government propose to make a film on Birsa Munda, the tribal freedom fighter of Orissa whose statue is installed in Parliament House Complex; and

(b) if so, the progress made in this regard?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN): (a) and (b) The Ministry of Tribal Affairs has entered into co-production agreement as a co-producer during 2001-2002 for completion of a feature film on Tribal Freedom Fighter Birsa Munda. The production of the film is in progress and is likely to be completed by July, 2002.

## Kisan Credit Cards in Gujarat

\*385. SHRI AHMED PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether any target for issuing Kisan Credit Cards in Gujarat was fixed during 2000-2001 and 2001-2002 for the public sector banks of the country;

(b) if so, the details thereof, year-wise and bank-wise;

(c) what was the performance of each bank in this regard; and

(d) the steps Government have taken to ensure that targets are achieved by all the banks in the State?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) to (c) The target set for distribution of Kisan Credit Cards (KCCs) by public sector banks is allocated by Reserve Bank of India